## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-402(PB)/2017

IN THE MATTER OF:

STUP Consultants Pvt. Ltd.

....Applicant/Petitioner

V

Egis India Consulting Engineering Pvt. Ltd.

Respondent

....

under Section 9

Order delivered on 12.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

## PRESENTS:

For the Applicant/Petitioner:

For the Respondent:

Mr. Ashish Virmani & Ms. Tanisha Khaitan, Advs.

## ORDER

Learned counsel for the petitioner states that talks for settlement has again been resumed and the modalities are being settled.

List for arguments on 01.03.2018.

(M. M. KUMAR)

**PRESIDENT** 

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)